

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/816/2018

Dated : 27/09/2018

BETWEEN

T. Sathaiah, S/o. Enkataiah,
Aged about 58 years, Group C,
Occ: Sr. Section Engineer (Permanent Way),
Jangoan R.S., Secunderabad Division,
South Central Railway, Jangoan,
Yadadri District, T.S.

....Applicant

AND

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Principal Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
4. The Senior Divisional Engineer (Co-ordination),
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
5. The Sr. Divisional Personnel Officer,
South Central Railway, Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
6. B. Thirupathi Rao,
Occ: Junior Engineer (P.Way),
Ippaguda R.S.,
South Central Railway,
Ippaguda, (Under the orders of transfer to Jangoan)

....Respondents

Counsel for the Applicant : Mr. K.R.K.V. Prasad
Counsel for the Respondents : Mrs. Vijaya Sagi,
SC for Rlys.

CORAM :

HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
HON'BLE MRS. NAINI JAYASEELAN, ADMIN. MEMBER

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member)

Both side learned counsel submit that the transfer order is cancelled and the applicant is retained in the same station. Proceedings dated 20.9.2018 evidencing the said fact is also filed. As such, no cause survives for adjudication in the present O.A. Accordingly, the O.A. is dismissed. There shall be no order as to costs.

(NAINI JAYASEELAN)
ADMIN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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